

12.05 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table a copy of Notification No. 2060 dated the 2nd September, 1961 under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, See No. LT-3201/61].

AMENDMENTS TO INDIAN POLICE SERVICES (PAY) RULES, 1954

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of Notification No. G.S.R. 1018 dated the 12th August, 1961 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library, See No. LT-3202/61].

AMENDMENTS TO CUSTOMS AND CENTRAL EXCISE DUTIES EXPORT DRAWBACK (GENERAL) RULES, 1960

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following Notifications under sub-section (4) of section 43B of the Sea Customs Act, 1878 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- (i) G.S.R. No. 1050 dated the 26th August, 1961.
- (ii) G.S.R. No. 1051 dated the 26th August, 1961. [Placed in Library, See No. LT-3203/61].

12.06 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

Shri Mulchand Dube (Farrukhabad): I beg to lay on the Table the Minutes of the Twenty-fifth sitting of the Committee on Absence of Members from the sittings of the House held during the Fourteenth Session.

12.06½ hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Barman (Cooch—Behar—Reserved—Sch. Castes): I beg to lay on the Table a copy of the Minutes of the sittings (Fifty-fifth and Fifty-sixth) of the Committee on Petitions held during the Fourteenth Session.

12.06½ hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

MINUTES

Sardar A. S. Saigal (Janjgir): I beg to lay on the Table the Minutes of the sittings (Eighty-sixth to Ninetieth) of the Committee on Private Members' Bills and Resolutions held during the Fourteenth Session.

12.06½ hrs.

ESTIMATES COMMITTEE

MINUTES

Shri Dasappa (Bangalore): I beg to lay on the Table the Minutes of the sittings of the Estimates Committee relating to the Hundred and Thirty-eighth Report on the Ministry of External Affairs and Procedural and Miscellaneous Matters.